

ORDERS OF THE TRIBUNAL

16. 04.02.02

Adjourned to 07.03.02. with OA.
61/01 for consideration of MA. 1029/01.
Counter to MA. be filed in the
meantime.

V.V.M
H/2
S. S. Member (J)

17. 06.03.2002

As per the order passed in
separate sheet attached to OA. No. 61/2000,
the OA is disposed of.

MA No. 1029/2001 is disposed of as
not being pressed.

Member (Judicial)